

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 317 of 2017

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CORAM : HON'BLE MR. JUSTICE ANANDA SEN.  
Through: Video Conferencing

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04/05.04.2021: None appears on behalf of the owner of the vehicle.  
This case adjourned.

Rajnish

(ANANDA SEN, J.)